## NATIONAL COMPANY LAW TRIBUNAL

## AHMEDABAD BENCH AHMEDABAD

TP 4-A in TP No. 4/397-398/NCLT/AHM/2016 (New) C.A 228/2009 in C.P. No. 98/397-398/CLB/MB/2009 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.04.2017</u>

Name of the Company:

Jyotsnaben P. Patel

V/s.

Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

## <u>ORDER</u>

None present for petitioner. None present for Respondents.

Stay granted by the Hon'ble High Court of Madhya Pradesh.

List the matter on 24.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5<sup>th</sup> day of April, 2017.